

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 67/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		AIC Casting Pvt.LtdVs- Jainex Metaliks Ltd. 9 IBC		

(Ruby Mall)

For Casporate Debton.

ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

Ld. Counsel for the corporate debtor has made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 13/02/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd